

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/143/CHE/2024  
**NAME OF THE PETITIONER(S)** : Piramal Capital & Housing Finance Ltd  
**NAME OF THE RESPONDENTS** : G Shankar  
**UNDER SECTION** : Sec 95 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. Aravind Raj for the Petitioner.

Heard.

CIRP against the Company has already been initiated. The Respondent is the Guarantor to the loan taken by the Company.

Arguments heard.

Orders Reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)